

RAJASTHAN HIGH COURT, JODHPUR
ORDER

No. CONF./HCJ/COMMITTEE/2016/06

Date : 16.03.2016

Hon'ble the Chief Justice has been pleased to order that the following Committees should work in co-ordination of each other :-

PURPOSE FOR WHICH CONSTITUTED VIDE ORDER No. CONF/HCJ/COMMITTEES/2015/21 DATED 01.09.2015	COMMITTEE COMPRISING OF
To look into all the aspects relating to Court buildings and residences of Judicial Officers in the Subordinate Courts.	Hon'ble Mr. Justice Govind Mathur Hon'ble Mr. Justice G.K. Vyas

and

PURPOSE FOR WHICH CONSTITUTED VIDE ORDER No. CONF/HCJ/COMMITTEES/2016/04 DATED 08.03.2016	COMMITTEE COMPRISING OF
<p>To examine the availability and condition of existing Subordinate Court buildings/residences for Judicial Officers and to prepare a road map to fulfill present deficiency and to cater future requirement.</p> <p>The Committee may also take assistance of Public Works Department/Architectural Department of the State or any other expertize to prepare and suggest blueprint(s) for Court Complexes having two/four/more Court rooms.</p> <p>The above Committee, with the assistance of any knowledgeable person on the subject, is also requested to prepare a historical sketch of the Rajasthan High Court from its inception to the present day containing actual details of the High Court Building and oldest Court Buildings in the State, for its publication in the Book form, as proposed in the letter dated December 18, 2014 so also the letters dated December 20, 2014 and February 23, 2016 of Hon'ble Mr. Justice S.A. Bobde, Judge, Supreme Court of India (copies enclosed).</p> <p>Mr. Deepak Maheshwari, O.S.D., Rajasthan High Court will assist the Committee.</p>	Hon'ble Mr. Justice M.N. Bhandari Hon'ble Mr. Justice Prakash Gupta

BY ORDER


16/3/16
REGISTRAR GENERAL

No. PA/RG/2016/139

Date : 16.03.2016

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Govind Mathur
3. P.S. to Hon'ble Mr. Justice G.K. Vyas
4. P.S. to Hon'ble Mr. Justice M.N. Bhandari
5. P.S. to Hon'ble Mr. Justice Prakash Gupta


16/3/16
REGISTRAR GENERAL

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12/3/2016